

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF MERCURY METALS LIMITED

IN TERMS OF REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THEREOF.

Registered Office: 36 Advani Market O/S Delhi Municipal Market, Ahmedabad, Gujarat, India.

Tel. No.: +91-9328504142 | Email Id: metal.mercury@gmail.com

Website: www.mercurymetals.in | CIN: L27109GJ1986PLC008770

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited ('Manager to the Offer') on behalf Mr. Kavith Jayeshbhai Thakkar ("Acquirer 1"), and Mrs. Artiben Jayeshbhai Thakkar ("Acquirer 2") (hereinafter referred to as "Acquirers") in connection with the Open Offer made by the Acquirers to acquire 18,07,730 Equity Shares of Face Value of ₹ 1/- each ("Equity Shares") of the Target Company at ₹ 1.75/- (One Rupee and Seventy Five Paise) per Equity Share, representing 26% of the Equity Share Capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof. The Detailed Public Statement ('DPS') with respect to the aforementioned open offer was made on 19th November 2021 in Financial Express (English) (All Editions), Jansatta (Hindi) (Ahmedabad Edition), Financial Express (Gujarati) (Ahmedabad Edition).

1.	Name of the Target Company	Mercury Metals Limited
2.	Name of the Acquirer -1	Kavit Jayeshbhai Thakkar
3.	Name of the Acquirer -2	Artiben Jayeshbhai Thakkar
4.	Name of the Manager to the offer	Kunvarji Finstock Private Limited
5.	Name of the Registrar to the offer	Bigshare Services Pvt. Ltd
6.	Offer details a.) Date of opening of the offer b.) Date of closing of the offer	24th January 2022 (Monday) 7th February 2022 (Monday)
7.	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	17th February 2022

Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of offer	Actuals		
1.	Offer Price (in ₹)	₹1.75 (One Rupee and Seventy Five Paise)	₹1.75 (One Rupee and Seventy Five Paise)		
2.	Aggregate number of Shares tendered	18,07,730 Equity Shares	10,65,245 Equity Shares		
3.	Aggregate number of Shares accepted	18,07,730 Equity Shares	10,65,245 Equity Shares		
4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 31,63,528/- (Rupees Thirty One Lakh Sixty Three Thousand Five Hundred and Twenty Eight Only)	₹ 18,64,179/- (Rupees Eighteen Lakh Sixty Four Thousand One Hundred and Seventy Nine Only)		
5.	Shareholding of the Acquirer before Public Announcement ● Number ● % of Equity Share Capital	0 0.00%	0 0.00%		
6.	Shares agreed to be acquired by way of Share Purchase Agreement ('SPA') ● Number ● % of Equity Share Capital	0 0.00%	34,61,208 49.78%		
7.	Shares acquired by way of open offer ● Number ● % of Equity Share Capital	18,07,730 26.00%	10,65,245 15.32%		
8.	Shares acquired after Detailed Public Statement ('DPS') ● Number ● % of Equity Share Capital	Nil Nil Not Applicable	Nil Nil Not Applicable		
9.	Pre & Post offer shareholding of the acquirers	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
10.	Pre & Post offer Shareholding of the Public	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
		0	0	45,22,653	65.10
		34,91,600	50.22	24,26,355	34.90

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.

A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dispatched on 17th January 2022.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF ACQUIRERS

	KUNVARJI FINSTOCK PRIVATE LIMITED Block B, First Floor, Siddhi Vinayak Towers, Off S. G. Highway Road, Mouje Makarba, Ahmedabad, Gujarat - 380051 SEBI Reg. No. : MB/INM000012564 Email Id : niraj.thakkar@kunvarji.com Website: www.kunvarji.com Contact Person: Mr. Niraj Thakkar / Mr. Ronak Dhruve Tel. No. : 079- 66669000
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For and on behalf of the acquirers

Date: 18th February 2022 **Mr. Kavith Jayeshbhai Thakkar (Acquirer 1)**

Place: Vadodara **Mrs. Artiben Jayeshbhai Thakkar (Acquirer 2)**